

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

**No. IBBI/PR/2021/13
21st June, 2021**

PRESS RELEASE

Mr. Amit Pradhan takes charge as Executive Director, IBBI.

Mr. Amit Pradhan took charge as Executive Director, Insolvency and Bankruptcy Board of India (IBBI) in New Delhi today. Immediately before joining IBBI, he was serving as Chief General Manager and Adjudicating Officer in the Securities and Exchange Board of India (SEBI).

2. Mr. Pradhan has been with the securities market regulator, SEBI since 1997. He has been serving in various capacities in different departments, including as Regional Director of the Northern Regional Office of SEBI at New Delhi. He has also served as Adviser in the Competition Commission of India.

3. Mr. Pradhan was a member of the Bankruptcy Law Reforms Committee which conceptualised the Insolvency and Bankruptcy Code, 2016.